

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2766
ANSWERED ON:13.03.2015
LEGISLATION FOR DOMESTIC WORKERS
Patel Shri Dilip

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to bring a legislation for domestic workers for their safety, security and include them in schedule of employment for fixing minimum wages, if so, the details thereof;
- (b) whether the Government also proposes to categorise housewives as self-employed and bring them under the said legislation; and
- (c) if so, the details thereof?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI MANEKA SANJAY GANDHI)

- (a) As informed by Ministry of Labour and Employment there is no proposal to bring a legislation for domestic workers for their safety security.
- (b) & (c): Does not arise in view of above.